

W.P.(S) Token Number- 2623/2020

S.J.

Caveat Clear

Chandra Tilak Niwas Singh

Petitioner

Versus

The State of Jharkhand & others

Respondents

C.F.S.

Petition:-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. C.F.S. of Rs. 250/- is payable.
2. Copy may be served to the respondent No. 4.
3. Statement made in para -1 of the affidavit may be verified.
4. Appointment letter dated (25.09.1985) mentioned in Index (Annex-1), Synopsis (Annex-1) and sub para -7 may be verified or corrected as per Annex-1.
5. Letter No. mentioned in Index (Annex-2), Synopsis (Annex-2) and sub para -9 may be verified or corrected as per Annex-2.
6. Date mentioned in affidavit does not match with the date mentioned in cause title page. It may be verified.
7. F/C or T/C of page No. 30 to 32 may be given.
8. T/C of page No. 20, 25 to 27 may be given.
